

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 253

Dated 18.09.2020

In view of Hon'ble Court letter No. 3108-A dated 16.09.2020, the undersigned informs that this office Order No. 244 dated 15.09.2020 regarding suspension of Judicial Work of the establishment of Additional Chief Judicial Magistrate, Serampore (Excepting Remand File) is hereby withdrawn. **Normal functioning of Judicial Work in limited manner under the establishment Additional Chief Judicial Magistrate, Serampore will resume with immediate effect.**

Additional Chief Judicial Magistrate, Serampore is requested to make necessary arrangement for further sanitization after consultation with Additional District & Sessions Judge, 1st. Court, Serampore, Hooghly, if required.

Sri Pasun Kumar Karmakar, Clerk-in-Charge of the establishment of Additional Chief Judicial Magistrate, Serampore is directed to resume his duties immediately after completion of home quarantine period.

Inform all concerned.

Subha Sankar
District Judge, Hooghly
District Judge, Hooghly

Memo No. 1468(5)/COVID-19

Dated 18.09.2020

Copy forwarded for information to :-

1. Additional District & Sessions Judge, 1st Court, Serampore, Hooghly
2. Additional Chief Judicial Magistrate, Serampore
3. Judge-in-Charge, Nezarath Department, Serampore
4. Bar Association (Civil/ Criminal), Serampore

Subha Sankar
District Judge, Hooghly
District Judge, Hooghly